

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3517  
ANSWERED ON:25.08.2006  
ENCROACHMENT ON LAND OF CPWD NO.  
Thummar Shri Virjibhai;Yadav Shri Giridhari

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether chunks of the CPWD land in Delhi are in illegal occupation of private persons in connivance with its officers;
- (b) if so, the details thereof; and
- (c) the reasons for not clearing the CPWD land even after lapse of 10 years?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

- (a)&(b): There is no report that CPWD officers are conniving with private persons in illegal occupation of CPWD land in Delhi.
- (c): As per policy guidelines regarding removal of encroachment from public land, the encroachers have to be relocated. Reference has been made to Municipal Corporation of Delhi in most cases for taking action.